

RAJASTHAN HIGH COURT, JODHPUR

CIRCULAR

No. 26/P.I./2016

Date: 20-10-2016

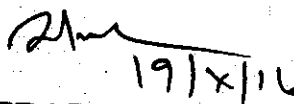
Sub.: To stop the practice of using rubber stamp forms and cyclostyle formats for order-sheets.

It is observed that rubber stamp forms and cyclostyle formats are used for order-sheets by the Subordinate Courts which does not reflect the application of judicial mind. This practice is not just and proper.

Therefore, all the Presiding Officers of Subordinate Courts are enjoined upon to draw hand-written or typed out order-sheets and to ensure that in future no order-sheet shall either be in rubber stamp forms or cyclostyle formats.

Deviation to the directions would be viewed seriously.

BY ORDER,

  
19/10/16  
REGISTRAR GENERAL

No.Gen./XV/107/2016/ 5825

Date: 20/10/16

Copy forwarded to all the District & Sessions Judges with the request to circulate the same amongst all the Judicial Officers posted in their judgeships for information and compliance.

  
19/10/16  
REGISTRAR GENERAL